

**NATIONAL GREEN TRIBUNAL,
CENTRAL ZONE BENCH
CAUSE LIST**

Special Circuit Bench at CAT in Court No. 2, Jodhpur

**Date: 20th August, 2015
TIME: 10.00 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 882/2014 in Original Application No. 451/2013 (THC)	Gurucharan Enterprises Vs. State of Rajasthan & Ors.	Mr. Ratan Lal Darda, Applicant in person
FOR HEARING			
2.	Original Application No. 38(THC)/2014 (CWP No. 3025/2013)	Sainath Industries Vs Rajasthan SPCB & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
3.	Original Application No. 434 (THC)/2013 (CWP No. 3019 of 2013)	M/s Kavya Industries Vs. Raj. S.P.C. B. & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
4.	Original Application No. 435 (THC)/2013 (CWP No. 3020 of 2013)	M/s Indian Pyro Fuel Vs. Raj. S.P.C. B. & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
5.	Original Application No. 436 (THC)/2013 (CWP No. 3021of 2013)	M/s Shri Neelmani Rub Tech Vs. Raj. S.P.C. B. & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
6.	Original Application No. 437 (THC)/2013 (CWP No. 3022 of 2013)	M/s Shri Ganesh Energy Vs. Raj. S.P.C. B. & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
7.	Original Application No. 43(THC)/2014 (CWP No. 12420/2013)	M/s Vishesh Corporation Vs State of Rajasthan & Ors	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
8.	Original Application No. 44(THC)/2014 (CWP No. 12439/2013)	Shriji Industries Vs State of Rajasthan & Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
9.	Original Application No. 45(THC)/2014 (CWP No. 13252/2013)	S & D Industries Vs Rajasthan SPCB & Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
10.	Original Application No. 46(THC)/2014 (CWP No. 13270/2013)	Mateshwari Industries Vs Rajasthan SPCB & Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
11.	Original Application No. 47(THC)/2014 (CWP No. 13271/2013)	Shyam Oil Industries Vs Rajasthan SPCB & Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
12.	Original Application No. 48(THC)/2014 (CWP No. 13272/2013)	Green Renewable Energy Vs Rajasthan SPCB & Ors.	Mr. Sandeep Shah, Adv. for Applicant Mr. Manish Shishodia, Adv. for R.S.P.C.B
13.	Original Application No. 23(T _{HC})/2015	Nirman Industries Vs R.S. P.C.B & Ors.	
14.	Original Application No. 24(T _{HC})/2015	Ganesh Industries Vs R.S. P.C.B & Ors.	

15.	Original Application No.445 (T _{HC})/2013 (CW 7655/12)	M/s Master Micon Vs State of Raj. & Ors.	Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B
16.	Original Application No.452 (T _{HC})/2013 (CW 8440/12)	M/s Master Micon Vs Raj. S.P.C.B & Ors.	Mr. Manish Shishodia, Adv. for R – 1 & 2
17.	Original Application No.32 (T _{HC})/2014 (CW 9503/12) (M.A No. 180/2014 & M.A No. 181/2014)	KishanParyavaranSangaharshSamiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Rajesh Choudhary, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B Mr. Rakesh, Adv. for R – 2 Mr. Vinay Kothari, Adv. for R - 5 Mr. P.S. Bhati, AAG for State of Rajasthan
18.	Original Application No.33 (T _{HC})/2014 (CW 8923/12)	Gautam Chand Chopra Vs State of Rajasthan & Ors.	Mr. Girish Sankhala, Adv. for Applicant Mr. Manish Shishodia, Adv. for Rajasthan S.P.C.B Mr. Rakesh, Adv. for R - 2 Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Sanjeev Purohit, Adv. for R-5 & 6
19.	Original Application No. 19 (T _{HC})/2015	M/s Virarta Stone Crushing Vs Jodhpur Vidyut Vitran Nigam Ltd. & Ors.	
20.	Original Application No.29 (T _{HC})/2014 (CRLMP 963/12)	Om Prakash Vs State of Rajasthan & Ors.	Mr. Suresh Kumar, Adv. for Applicant Mr. Sunil Joshi, Adv. for R - 1 Mr. R.S. Mankad, Adv. for R – 2 & 3 Mr. Kamal Dave, Adv. for R – 4 to 6
21.	Original Application No.51(T _{HC})/2014 (CW 980/2013)	Devisharan Sethi Vs State of Rajasthan & Ors.	Mr. Nihar Jain, Adv. for Applicant Mr. Manish Shishodia, Adv. for R-1, 3, 6 & 8 Mr. Sanjeev Purohit, Adv. for R – 4 & 7 Mr. P.S. Bhati, AAG for State of Rajasthan Mr. Anjay Kothari, Adv. for R-9 to 22
22.	Original Application No.35 (T _{HC})/2014 (CW 1968/13)	Ganpat Ram Mirdha Vs State of Rajasthan & Ors.	Mr. B.L. Tiwari, Adv. for Applicant Ms. Suman, Adv. for R – 1 to 3 Mr. Manish Shishodia, Adv. for R - 4
23.	Original Application No.34 (T _{HC})/2014 (CW 2844/11)	Digvijay Singh Vs State of Rajasthan & Ors.	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. SanjeetPurohit, Adv. for R– 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. VikasBalia, Adv. for R - 9
24.	Original Application No.37 (T _{HC})/2014 (WCP 581/13)	Digvijay Singh Vs Bhanu Prakash	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. SanjeetPurohit, Adv. for R– 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. VikasBalia, Adv. for R - 9

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